## GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1924 ANSWERED ON:23.08.2012 STIPEND TO MUSLIM CHILDREN Singh Chaudhary Lal

## Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of financial assistance provided by the Union Government for the scholarships to muslim children across the country during each the last three years and the current year;
- (b) whether it is a fact that there has been inordinate delay in releasing the scholarship funds to some States for payment of scholarships to the muslim children;
- (c) if so, the details thereof, and the reasons therefor; and
- (d) the steps/measures taken/being taken by the Union Government for releasing of scholarship funds to the affected States?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a): The financial allocations provided by the Union Government for Pre-matric, Post-matric and Merit-cum-means scholarship schemes during the last three years and the current year are as under:

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(Rs. in crore)
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Year Pre-matric Post-matric Merit-cum means Scholarship Scholarship based Scholarship Scheme Scheme Scheme 2009-10 200.00 150.00 100.00 2010-11 450.00 265.00 135.00 2011-12 600.00 450.00 140.00 2012-13 900.00 500.00 220.00

The above financial allocations are for all the five notified minority communities. However, the number of scholarships given to each of the minority community in any State/Union Territory under these schemes are strictly determined on the basis of population ratio in that State/Union Territory as per 2001 Census.

- (b): There has been no delay on the part of Government of India in releasing funds to States/Union Territories after proposals complete in all respects were received.
- (c) to (d): Do not arise in view of (b) above.